

Minutes of the Meeting dated 17.07.2012

Present :

1. Shri Satyananda Mishra, Chief Information Commissioner
2. Smt Annapurna Dixit, Information Commissioner
3. Shri M.L.Sharma, Information Commissioner
4. Smt Sushma Singh, Information Commissioner
5. Smt Deepak Sandhu, Information Commissioner
6. Shri Vijai Sharma, Information Commissioner
7. Shri Rajiv Mathur, Information Commissioner
8. Shri Basant Seth, Information Commissioner
9. Shri B.B. Srivastava, Secretary and other officers assisted the Commission.

Agenda 1 : Progress on the Annual Convention

The Commission was apprised about the progress in respect of Annual Convention 2012. The Commission was informed that the list of panelists/chairpersons along with status regarding acceptance/regret has already been sent to all Information Commissioners. The Chief IC requested that Information Commissioners may kindly contact person/persons, who they know, and persuade them to accept the invitation for participation in the forthcoming Convention. The Commission desired that Ms Shroff from New Zealand, expert in privacy laws, may be invited. The Director (PP) will also assist Shri M.L.Sharma, IC in extending invitation to legal luminaries for the proposed convention, besides ascertaining their availability and acceptance of the invitation.

Agenda 2 : Status of Plan/Non Plan expenditure

Secretary, CIC informed that the Commission in respect of Plan/Non Plan expenditure is comfortably placed.

Agenda 3 : Statement on the registration/disposal of the cases during June 2012

The Commission was apprised that the statement regarding registration/disposal of appeals/complaints and list of pending cases during the preceding months were not being received by the Director (PP) in time. As a result compilation of the report for presentation in the meeting of the Commission gets delayed, besides up-to-date status

regarding pendency not getting reflected correctly. The Chief IC desired that the Director (PP) will personally take up the matter with the respective ICs regarding delayed receipt of information.

Supplementary Agenda

The Commission discussed the representation submitted by the Data Entry Operators regarding their absorption in the Commission. The Commission directed the Secretariat to examine the representation as also the cases of Stenographers and Drivers working in the Commission for their induction on ad-hoc basis and submit a note in the next meeting of the Commission.